

CORRIGENDUM TO PUBLIC ANNOUNCEMENT

For the attention of the Shareholders of **Vasundhara Rasayans Limited**
Registered Off: 612 & 613, Swapnalok Complex, 92/93, S.D.Road, Secunderabad-500003.

In continuation to the Public Announcement issued by CIL Securities Limited (Managers to the Offer), on July 2, 2005 on behalf of P & J Cretech Private Limited (herein after referred to as Acquirer) pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto [herein after referred to as Regulations].

The Schedule of activity pertaining to the Open offer has been changed and shall be read as under.

Activity	Day and Date
Public Announcement Date	Saturday, 2 nd July 2005
Specified Date	Friday, 8 th July 2005
Date by which Letter of Offer to be dispatched to Shareholders	Thursday 11 th August 2005
Date of opening of the Open Offer	Thursday, 18 th August 2005
Last date of closing of the Open Offer	Tuesday, 6 th September 2005
Last date for revising the Offer Price / number of shares	Friday, 26 th August 2005
Last date for a Competitive Bid	Friday, 22 nd July 2005
Last date of communicating rejection / acceptance and payment of consideration for accepted tenders	Wednesday, 21 st September 2005
Last date for withdrawing acceptance from the Open Offer	Thursday, 1 st September 2005

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

The Acquirer and its directors accept full responsibility for the information contained in this public announcement.

This Corrigendum Public Announcement would be available on SEBI's website at www.sebi.gov.in.

Issued by the Manager to the Offer:



CIL Securities Limited

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